

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/236/ (IB)/2017
NAME OF THE PETITIONER(S) : EXPRESS ROADWAYS PVT LTD
NAME OF THE RESPONDENT(S) : CETHAR LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

PJ RISHIKESH
PJ SRI ANANTH
9841188677

For Response

S. marimuthu
9840431189

petitioner

ORDER

Counsel representing both the parties are present and stated that Mr Venkataramanarao Nagarajan, was appointed as IRP in CP 511/IB/2017 vide order dated 19.07.2017 passed by the Division Bench where the respondent is a party and filed copy of the said order. In view of the submissions, the petitioner is directed to make his submissions before the IRP. Accordingly the matter is closed.


(K. Anantha Padmanabha Swamy)
Member (Judicial)